

reply given to Starred Question No. 229 on the 13th February, 1959 and state the progress made so far in the production of the film on the removal of untouchability?

The Minister of Information and Broadcasting (Dr. Keskar): An agreement with the producer is being negotiated and is expected to be finalised very shortly.

#### Migration of Indians from Ceylon

4. Shri D. C. Sharma: Will the Prime Minister be pleased to state the number of Indians who have migrated from Ceylon to India upto the 30th June, 1959?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): 75,650 Indian nationals have left Ceylon upto the end of May 1959. Out of these 38,159 Indian nationals left Ceylon on being served with quit notices by the Government of Ceylon, and 37,491 persons left the Island voluntarily.

Later figures are not available.

#### Development of Handloom Industry in Bombay

5. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Bombay Government has submitted any schema for the development of Himru and Pathon Handloom cloth during 1959-60;

(b) if so, the nature thereof;

(c) the amount asked for, and

(d) the amount proposed to be granted during 1959-60?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No, Sir

(b), (c) and (d). Do not arise.

#### Manufacture of Rubber Goods

6. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state the nature of steps taken or proposed to be taken to make India self-sufficient in the manufacture of rubber goods?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A statement is laid on the Table.

#### STATEMENT

India is self-sufficient in practically all rubber goods, except a few specialised items, e.g. certain odd sizes of tyres and tubes, Vand Fan Belts, tennis balls and contraceptives, imports of which are allowed in small quantities. Some of the rubber goods, such as Tyres and Tubes, (normal sizes) rubber and canvas Footwear etc., are even exported to foreign markets in sizable quantities.

In order to meet the country's current and anticipated requirements of the specialised items, Government have approved certain schemes for their manufacture.

#### Import Licences

7. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state the total value of import licences issued during the first half of 1959 in respect of (i) capital goods and (ii) consumer goods?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): It is not possible to determine the total value of import licences issued during the first half of 1959, as the licensing periods are from October, 1958 to March, 1959 and from April to September, 1959. However, the total value of licences issued in respect of Capital goods, Consumer goods and Industrial goods during the licen-